

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 122
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd
Vs.
Victory Infratech Pvt Ltd

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 CIRP

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ahsan Ahmad, Adv.
For the Respondent : -

ORDER

List on 14.02.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)